GOVERNMENT OF INDIA MINISTRY OFHEAVY INDUSTRIES AND PUBLIC ENTERPRISES RAJYA SABHA QUESTION NO09.11.2010 ANSWERED ON REVIVAL OF SICK PSES

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Shri Natuji Halaji Thakor

Will the Minister of COALCOALCOALCOALCOALHEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state :-

(a)the number of Public Sector Enterprises (PSEs), that are making profit or suffering loss or has become sick and the period of such situation;

(b)what is the policy of Government in the revival of sick PSEs;

(c)the time-frame before which revival could be possible instead of leaving into the course;

(d)what are all the extra measures taken to speed-up the process; and

(e)what is the stage of revival of sick industrial units of Surat, Rajkot, Mehsana, Bharuch and Amreli?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES

(SHRI ARUN YADAV)

(a): As per Public Enterprises Survey (2008-09) that was laid in the Parliament on 25.2.2010, there were 213 operating Central Public Sector Enterprises (CPSEs) as on 31.3.2009. Out of these operating CPSEs, 158 CPSEs earned profits and 54 incurred losses. One CPSE, namely, Food Corporation of India neither made profit nor suffered loss during 2008-09.

(b) to (e): The Government established the Board for Reconstruction of Public Sector Enterprises (BRPSE) in December, 2004 to advise the Government for strengthening, modernization, reviving and restructuring of CPSEs. The concerned administrative Ministries/Departments of the CPSEs prepare proposals for revival of sick companies on case to case basis and refer them to BRPSE for the recommendations. Based on the recommendations of BRPSE, the Government has approved revival of 40 CPSEs envisaging total assistance of Rs.23,591 crore (cash assistance of Rs.3,276 crore in the form of infusion of funds and non-cash assistance of Rs.20,315 crore in the form of waivers/write offs of loans, etc.). The revival packages are applicable to the sick industrial units of these CPSEs in the different parts of the country.